

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/53100/2024 ARBP/106/2024	SOM KUMAR NARULA VS SURENDRA KUMAR TIBAREWAL	G.S.SAMANTRAY VS	// (//
2	D-ARBP/53085/2024 ARBP/107/2024	KANCHAN SHETHY VS ROYAL AUTOMOBILES,BHUBANESWAR	RAJJEET ROY VS	// (//
3	D-BLAPL/38419/2024 BLAPL/12875/2024	JEET @ ABHIJEET MOHURIA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /61 /2023 C.J.M.,JEYPORE(Koraput) CT/000090/2023
4	D-BLAPL/38403/2024 BLAPL/12876/2024	GURUDEV BARIHA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /50 /2019 DIST.AND SESSIONS JUDGE,BARGARH CT/000027/2019
5	D-BLAPL/38421/2024 BLAPL/12877/2024	ANIL KUMAR DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /169 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000138/2024
6	D-BLAPL/36386/2024 BLAPL/12878/2024	SANTOSH KUMAR MALLICK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	BALIKUDA /8 /2020 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000060/2020
7	D-BLAPL/37800/2024 BLAPL/12879/2024	MANTU@PRAVAT DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SORO /328 /2022 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000004/2024
8	D-BLAPL/36777/2024 BLAPL/12880/2024	ARUN KU. SUNA VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	PUINTALA /394 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0002179/2024
9	D-BLAPL/36588/2024 BLAPL/12881/2024	CHANDRA SAHU @ HARISH CHANDRA SAHU VS STATE OF ODISHA	ANANTA PRASAD THANAPAT VS	PUINTALA /74 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000022/2023
10	D-BLAPL/36778/2024 BLAPL/12882/2024	ARUN KU. SUNA VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	BOLANGIR TOWN /791 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0002164/2024
11	D-BLAPL/38185/2024 BLAPL/12883/2024	CHINMAYA MALLIK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BALICHANDRAPUR /503 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002558/2024

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12	D-BLAPL/37622/2024 BLAPL/12884/2024	SANATAN NAGA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /153 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000169/2024
13	D-BLAPL/38258/2024 BLAPL/12885/2024	KHIROD PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /515 /2024 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001326/2024
14	D-BLAPL/38387/2024 BLAPL/12886/2024	SURI PANGI@P. SURI VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	BOIPARIGUDA /50 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000017/2024
15	D-BLAPL/38199/2024 BLAPL/12887/2024	REPO @ BAPUN SINGH @ REPU @ BUPUNO SINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHUNTA /319 /2022 A.D.J.,BARIPADA(Mayurbhanj) ST/0000102/2023
16	D-BLAPL/37705/2024 BLAPL/12888/2024	SARAT KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /216 /2019 A.D.J.,BHANJANAGAR(Ganjam) ST/0000007/2022
17	D-BLAPL/37829/2024 BLAPL/12889/2024	TURI KANDEYAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /64 /2023 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000081/2023
18	D-BLAPL/37921/2024 BLAPL/12890/2024	SOVAN MOHAPATRA VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	AIRPORT /215 /2024 A.D.J.,BHUBANESWAR(Khordha) CT/0000194/2024
19	D-BLAPL/38087/2024 BLAPL/12891/2024	UMAKANTA THELA VS STATE OF ODISHA	HARMOHAN DHAL VS	KHAPRAKHOL /267 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001382/2024
20	D-BLAPL/38416/2024 BLAPL/12892/2024	AMOSH DIGAL VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	KHAJURIPADA /31 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000020/2020
21	D-BLAPL/38020/2024 BLAPL/12893/2024	MD. HUSSAIN VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /473 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000112/2024
22	D-BLAPL/38410/2024 BLAPL/12894/2024	ABHISEK VERMA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BINIKA /413 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000070/2024
23	D-BLAPL/38115/2024	BISHNU ORAM	KULDEEP MOHANTY	BISRA /32 /2024

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	BLAPL/12895/2024	VS STATE OF ODISHA	VS	2ND A.D.J.,ROURKELA(Sundargarh) ST/0000110/2024
24	D-BLAPL/38116/2024 BLAPL/12896/2024	BIKASH BARLA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BRAHMANITARANG /67 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) Spl/0000021/2024
25	D-BLAPL/38345/2024 BLAPL/12897/2024	NARESH JENA VS STATE OF ODISHA	LINGARAJ SARANGI VS	BADAGODA P.S. /451 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000811/2024
26	D-BLAPL/37457/2024 BLAPL/12898/2024	NITYANANDA MANDAL @ NITAI MANDAL VS STATE OF ODISHA	SANJEEV UDGATA VS	MATHILI /141 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000121/2020
27	D-BLAPL/37937/2024 BLAPL/12899/2024	S.K.SAKIL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BALIANTA P.S. /593 /2024 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000645/2024
28	D-BLAPL/38449/2024 BLAPL/12900/2024	BABUL NAYAK VS STATE OF ODISHA	RAKESH KUMAR NAYAK VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000596/2024
29	D-BLAPL/38435/2024 BLAPL/12901/2024	ARABINDA BAGHA @ ARBINDA BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADAMPUR /79 /2023 A.D.J.,PADAMPUR(Bargarh) Spl/0000015/2023
30	D-BLAPL/38438/2024 BLAPL/12902/2024	SHANKAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KUMBHARAPARA /386 /2024 S.D.J.M.,PURI(Puri) GR/0001118/2024
31	D-BLAPL/38463/2024 BLAPL/12903/2024	SANGRAM DEHURIA @ BABULI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KANTAMAL /157 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000441/2024
32	D-BLAPL/37907/2024 BLAPL/12904/2024	BISEI MUNDA VS STATE OF ODISHA	SK. ZAFARULLA VS	BAMBARI /96 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000078/2023
33	D-BLAPL/38469/2024 BLAPL/12905/2024	KARUNA @ KARUNAKAR TAREI @ KARUNA TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /448 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002838/2024
34	D-BLAPL/37465/2024 BLAPL/12906/2024	JAHAN SURJYA @ JOHAN SURJYA VS	SUBODH KUMAR MOHANTY VS	JEYPORE MAHILA /151 /2024 SPECIAL JUDGE,JEYPORE(Koraput)

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35	D-BLAPL/38234/2024 BLAPL/12907/2024	STATE OF ODISHA MADHA @ MADHABARABIDAS VS	BINI MISHRA VS	Spl/0000999/2024 BARBIL /17 /2016 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000066/2016
36	D-BLAPL/38371/2024 BLAPL/12908/2024	STATE OF ODISHA KEDAR GOCHHAYAT VS	BHABANI SHANKAR DAS VS	TALCHER TOWN /922 /2024 A.D.J.,TALCHER(Anugul) CT/0000225/2024
37	D-BLAPL/37889/2024 BLAPL/12909/2024	STATE OF ODISHA REETI HARIJAN @ REETI @ RATHIKESHAN HARIJAN @ RITIKESAN HARIJAN VS	SURYAKANTA DWIBEDI VS	BIJEPUR /15 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kalagiri) Spl/0001054/2024
38	D-BLAPL/38322/2024 BLAPL/12910/2024	STATE OF ODISHA SARAT PRAMANIK @ SARAT PARMANIK VS	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /318 /2022 AD HOC ADDL.SESIONS JUDGE (FTSC) Spl/0000175/2022
39	D-BLAPL/38493/2024 BLAPL/12911/2024	STATE OF ODISHA GOLU KUMAR GIRI VS	SOUMYA RANJAN DAS VS	UDITNAGAR /325 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002377/2024
40	D-BLAPL/38498/2024 BLAPL/12912/2024	STATE OF ODISHA LIPIKA NAYAK VS	TANMAYA KUMAR MOHANTY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000642/2024
41	D-BLAPL/38528/2024 BLAPL/12913/2024	STATE OF ODISHA SOMANATH BHOI VS	DEEPANKAR PANIGRAHY VS	NANDAPUR /122 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000919/2024
42	D-BLAPL/37910/2024 BLAPL/12914/2024	STATE OF ODISHA RAJU @ KHIROD NAIK VS	BIRAJA PRASAD NANDA VS	TALCHER TOWN /922 /2024 A.D.J.,TALCHER(Anugul) CT/0000225/2024
43	D-BLAPL/38440/2024 BLAPL/12915/2024	STATE OF ODISHA PRABACHAN @ PRABHANJAN KABI VS	SATYA RANJAN MULIA VS	BADACHANA /386 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002017/2024
44	D-BLAPL/38445/2024 BLAPL/12916/2024	STATE OF ODISHA TUKUNA PRADHAN VS	LAXMIDHAR MAHAPATRA VS	KHANDAGIRI P.S. /768 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000582/2024
45	D-BLAPL/38543/2024 BLAPL/12917/2024	STATE OF ODISHA CHANDAN PUJARI VS	RAJIB LOCHAN PATTNAIK VS	KODINGA /114 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000075/2022

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46	D-BLAPL/38554/2024 BLAPL/12918/2024	BABU@SIBASANKAR NAYAK@SIVSHANKAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /57 /2017 JMFC, POLSARA(Ganjam) GR/0000100/2017
47	D-BLAPL/38198/2024 BLAPL/12919/2024	JAGADISH DAS VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BIRIDI PS /297 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001920/2024
48	D-CMAPL/50778/2024 CMAPL/452/2024	KAUSHALYA DEVI MAHIPAL VS STATE OF ODISHA	ADV. VS	// () //
49	D-CMP/49748/2024 CMP/1468/2024	SANTOSH SAHU @ SANTOSH KUMAR SAHU VS BISAKHA SAHU	JYOTI RANJAN DEO VS	// A.D.J.,TITILAGARH(Balangir) Fao/0000001/2020
50	D-CMP/52941/2024 CMP/1469/2024	RABINDRA KUMAR SAHOO VS BAIDYANATH MOHANTY	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000039/2021
51	D-CMP/51157/2024 CMP/1470/2024	SANTOSH NAIK VS UMARANI DAS	DEBASIS MISHRA VS	// CIVIL JUDGE (JD), PURI(Puri) IA/0000062/2024
52	D-CMP/49157/2024 CMP/1471/2024	MANORANJAN NAYAK VS LAXMAN SAHU	TIKERAM MEHER VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000113/2020
53	D-CMP/52497/2024 CMP/1472/2024	G.ANIL KUMAR PATRA VS G. JYOSHNA PATRA	JAGANNATH BHUYAN VS	// DISTRICT & SESSIONS JUDGE ,PHULBA CVREV/0000003/2024
54	D-CMP/52626/2024 CMP/1473/2024	SURENDRANATH SINGH VS M/S. BABULI KUMAR SISHU	PRONOY MOHANTY VS	// 1ST A.D.J.,PURI(Puri) CVREV/0000006/2019
55	D-CMP/52346/2024 CMP/1474/2024	SUBASH CHANDRA SAHOO VS KHIROD CHANDRA PARIDA	SUVASHISH PATTANAIK VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESHWAR TS/0000131/1996
56	D-CMP/53034/2024 CMP/1475/2024	GADADHAR MISHRA VS BIRAJA DEVI	SWARUP KUMAR PATNAIK VS	// A.D.J.,BARIPADA(Mayurbhanj) IA/0000033/2023
57	D-CONTC/47575/2024	RASHIA NANDA KUMBHAR	ADV.	//

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	CONTC/8231/2024	VS JYOTSNA MAJHI, TAHASILDAR, BANGAMUNDA	VS	() //
58	D-CONTC/47577/2024 CONTC/8232/2024	JAGADISH KUMBHAR VS JYOTSNA MAJHI, TAHASILDAR, BANGAMUNDA	ADV. VS	// () //
59	D-CONTC/52759/2024 CONTC/8233/2024	RIKASH KUMAR AGRAWAL VS CHAINU GOND, TAHASILDAR, AGALPUR,BALANGIR	LALIT SAHU VS	// () //
60	D-CONTC/52760/2024 CONTC/8234/2024	RIKASH KUMAR AGRAWAL VS GAURAV SHIVAJI ISALWAR, I.A.S	LALIT SAHU VS	// () //
61	D-CONTC/52789/2024 CONTC/8235/2024	BIKASH RANJAN MOHANTY VS SANJAY KUMAR SINGH, IAS	LALATENDU SAMAL VS	// () //
62	D-CONTC/52801/2024 CONTC/8236/2024	PRADIPTA KUMAR SENAPATI VS SANJAY KUMAR SINGH, IAS	LALATENDU SAMAL VS	// () //
63	D-CONTC/52839/2024 CONTC/8237/2024	SIMANTA KALO VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// () //
64	D-CONTC/52905/2024 CONTC/8238/2024	KISHOR KUMAR ROUT VS VIR VIKRAM YADAV, IAS	ADV VS	// () //
65	D-CONTC/52913/2024 CONTC/8239/2024	BIJAY KUMAR DASH @ CHOUDHURY VS ARABIND KUMAR AGRAWAL, IAS	ADV. VS	// () //
66	D-CRLA/35391/2024 CRLA/1327/2024	RAHUL BARIK VS STATE OF ODISHA	PRINCE PATNAIK VS	BARBIL /136 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000032/2023
67	D-CRLA/38064/2024 CRLA/1328/2024	BUBUN SETHY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	KEONJHAR SADAR /116 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000008/2022
68	D-CRLA/38323/2024 CRLA/1329/2024	SUNIL SAGAR VS	SURYAKANTA DWIBEDI VS	BOLANGIR TOWN /662 /2024 SPECIAL JUDGE,BALANGIR(Balangir)

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69	D-CRLA/38326/2024 CRLA/1330/2024	STATE OF ODISHA SAROJ KANHAR @ SAROJ @ PINTU KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	Spl/0000043/2024 PHIRINGIA /53 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal)
70	D-CRLA/38467/2024 CRLA/1331/2024	PUSPARAJ MAJHI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	Spl/0000033/2021 SINAPALI /61 /2021 SPECIAL JUDGE,NAWAPARA(Nuapada)
71	D-CRLA/38447/2024 CRLA/1332/2024	SUNIL KUMAR PRADHAN@TIKU@CHIKU VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	Sa/0000007/2021 BAGHAMARI /98 /2022 SPECIAL JUDGE,BHUBANESWAR(Khor)
72	D-CRLMA/37114/2024 CRLMA/215/2024	KSHIROD KUMAR SINGH@SAMANTA VS STATE OF ODISHA	TRILOCHAN BARIK VS	TR/0000303/2022 INDUASTRIAL,NISA /21 /2009 () //
73	D-CRLMC/37554/2024 CRLMC/4843/2024	GUMUDI DANDA@G. DANDA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /209 /2021 J.M.F.C.,PATRAPUR(Ganjam) GR/0000289/2021
74	D-CRLMC/37919/2024 CRLMC/4844/2024	SAMBIT BARMA @ MATIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BANKI /205 /2018 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000117/2023
75	D-CRLMC/37962/2024 CRLMC/4845/2024	MADHU @ MADHUSUDAN BEHERA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /234 /2014 ADDL. DIST. AND SESSIONS JUDGE, KH
76	D-CRLMC/37368/2024 CRLMC/4846/2024	JOGENDRA MOHAPATRA VS STATE OF ODISHA	ABHILASH MISHRA VS	ST/0000192/2015 JAGATSINGPUR /273 /2020 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur)
77	D-CRLMC/37733/2024 CRLMC/4847/2024	DR. SATYAPRIYA SINGH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	GR/0000813/2020 MAHILA P.S. BUXIBAZAR /4 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack)
78	D-CRLMC/34636/2024 CRLMC/4848/2024	PADMA CHARAN KHATUA VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	GR/0000028/2024 MARSHAGHAI /66 /2024 S.D.J.M.,KENDRAPARA(Kendrapara)
79	D-CRLMC/37936/2024 CRLMC/4849/2024	SUNANDA KUMAR MOHANTY @ SUNANDA MOHANTY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	GR/0000575/2024 CUTTACK SADAR /143 /2012 C.J.M.,CUTTACK(Cuttack) GR/0000937/2012

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80	D-CRLMC/37941/2024 CRLMC/4850/2024	DAYANIDHI SWAIN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	HANDAPA /66 /2023 ADDL. SESSION JUDGE,ATHAMALIK(A CRREV/0000005/2023
81	D-CRLMC/38401/2024 CRLMC/4851/2024	NIHAR NALINI SARANGI VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	CHANDRASEKHARPUR /16 /1996 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000320/1996
82	D-CRLMC/38143/2024 CRLMC/4852/2024	AKHIL ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /87 /2011 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000058/2019
83	D-CRLMC/38239/2024 CRLMC/4853/2024	RASHMITA DAS VS MAHI CREATIVE ENTERPRISES, SUNDARGARH	JATINDRA KUMAR MOHAPATRA VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh) ICC/0000212/2012
84	D-CRLMC/38243/2024 CRLMC/4854/2024	MALAYA KU PANDA VS STATE OF ODISHA	BIDYADHAR MANSING VS	TITILAGARH /144 /2014 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000217/2014
85	D-CRLMC/38160/2024 CRLMC/4855/2024	SASHI BHUSAN KUND VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	PATTAMUNDAI /197 /2007 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000462/2007
86	D-CRLMC/38162/2024 CRLMC/4856/2024	ADINI @ ADEIN @ ADEITYA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	PATTAMUNDAI /359 /2013 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000530/2013
87	D-CRLMC/38260/2024 CRLMC/4857/2024	MONALISHA MISHRA VS GYANENDU MISHRA	DEBIDUTTA MOHAPATRA VS	/ /0 JUDGE FAMILY COURT,BHUBANESWAR Crp/0000040/2016
88	D-CRLMC/38168/2024 CRLMC/4858/2024	AJAYA SAHU@AJAYA KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /97 /2023 ADJ,KODALA(Ganjam) ST/0000096/2024
89	D-CRLMC/38271/2024 CRLMC/4859/2024	RAMA CHANDRA PADHY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CHANDRAPUR /74 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000117/2024
90	D-CRLMC/38272/2024 CRLMC/4860/2024	BIRENDRA PUJARI @ BIRENDRA PUJHARI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /78 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000083/2022
91	D-CRLMC/38003/2024	ANITA BEHERA	PRAVASH CHANDRA JENA	DHAMNAGAR /54 /2021

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	CRLMC/4861/2024	VS STATE OF ODISHA	VS	C.J.M.,BHADRAK(Bhadrak) ST/0000070/2023
92	D-CRLMC/38284/2024 CRLMC/4862/2024	BULARI NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	HINDOL /75 /2024 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000147/2024
93	D-CRLMC/38530/2024 CRLMC/4863/2024	DSPL EX EMPLOYEE ASSOCIATION, KEONJHAR VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	BALASORE VIGILANCE /30 /2013 DISTRICT & SESSIONS JUDGE,KEONJHAR CMA/0000010/2013
94	D-CRLMC/38169/2024 CRLMC/4864/2024	BALAKRISHNA PANIGRAHY VS BHABANI SHANKAR MOHANTY	TIRTH KUMAR SAHU VS	// 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000047/2022
95	D-CRLMC/38179/2024 CRLMC/4865/2024	NARA GOUDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /198 /2020 S.D.J.M.,KORAPUT(Koraput) GR/0000625/2020
96	D-CRLMC/38228/2024 CRLMC/4866/2024	JADUMANI SUNA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH /130 /2010 S.D.J.M.,BARGARH(Bargarh) GR/0000362/2010
97	D-CRLMP/38358/2024 CRLMP/1768/2024	TARUN CHANDRA HOTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// ()
98	D-CRLMP/38364/2024 CRLMP/1769/2024	ARJUNA KUMAR RAUTARA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// ()
99	D-CRLMP/38151/2024 CRLMP/1770/2024	SUBAL SEN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ()
100	D-CRLMP/38301/2024 CRLMP/1771/2024	URBASI PANDA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DHAMNAGAR /323 /2024 ()
101	D-CRLMP/38489/2024 CRLMP/1772/2024	NIYATI DAS VS REGISTRAR, CIVIL COURT, BALASORE	SATYAJIT MOHAPATRA (2) VS	SAHADEV KHUNTA /327 /2020 ()
102	D-CRLREV/37728/2024 CRLREV/739/2024	DEBENDRA KUMAR PANDA VS	JAJATI KESHARI KHUNTIA VS	// CUTTACK VIGILANCE /72 /2011 SPL.JUDGE (VIG),CUTTACK(Cuttack)

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103	D-CRLREV/38050/2024 CRLREV/740/2024	STATE OF ODISHA(VIG.) GATANATHA MALLICK@MALLIK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	TR/000020/2016 NIALI /21 /2017 1ST ADJ,CUTTACK(Cuttack) ST/0000231/2024
104	D-CRLREV/37824/2024 CRLREV/741/2024	ANUP KUMAR CHOUDHURY VS MADHUSMITA BEHERA	RAMAKRISHNA NAIK VS	VIKRAMPUR /58 /2018 A.D.J.,TALCHER(Anugul) CRA/0000001/2023
105	D-CRLREV/37856/2024 CRLREV/742/2024	BHAGABAN HARIJAN@BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	UMERKOTE /245 /2013 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000039/2014
106	D-CRLREV/38052/2024 CRLREV/743/2024	JYOTI PRAKASH MISHRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /69 /2005 A.D.J.,SONEPUR(Sonepur) CRA/0000048/2007
107	D-CRLREV/38241/2024 CRLREV/744/2024	RAJESH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /293 /2024 4TH ADDL SESSIONS JUDGE CUM SPL J CRA/0000105/2024
108	D-MACA/52565/2024 MACA/1306/2024	ISWAR CHANDRA MAHANTA VS HARIHAR SAMAL	SUSANT KUMAR MOHANTY VS	// II MACT,CUTTACK(Cuttack) Mac/0000874/2018
109	D-MACA/52749/2024 MACA/1307/2024	MINI BEHERA VS DAKTAR DEHURY	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000034/2021
110	D-MACA/52742/2024 MACA/1308/2024	BASANTI SAHOO VS AJIT KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000035/2020
111	D-MACA/52901/2024 MACA/1309/2024	SR. D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS MAMATAMAYEE NAIK	PRASANTA KUMAR MAHALI VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000012/2022
112	D-MATA/53067/2024 MATA/451/2024	GOBARDHAN LAL SHARMA VS KIRAN SHARMA@MEHER	JNYANANANDA PANDA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000001/2024
113	D-MATA/52777/2024 MATA/452/2024	CHINMAYEE SAHOO VS DR. ANIL KUMAR SAHOO	SANDEEP RAJ PANDA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000459/2015

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114	D-RSA/52584/2024 RSA/497/2024	BANSIDHAR MEHER VS TIRA NAG	PRATYUSHA NAIDU VS	// A.D.J.,TITILAGARH(Balangir) RFA/0000001/2023
115	D-RSA/52650/2024 RSA/498/2024	CHANDRAMA BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// A.D.J.,CHAMPUA(Kendujhar) RFA/0000015/2018
116	D-RSA/52773/2024 RSA/499/2024	SATYA NARAYAN PADHY VS TAMALA PADHI	AJIT CH MOHAPATRA VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000046/2022
117	D-RVWPET/50589/2024 RVWPET/312/2024	CHIEF EXECUTIVE OFFICER IN-CHARGE, THE URBAN CO-OPERATIVE BANK LTD, VS NILAKANTHA DASH	CHANDRACK VS	// () //
118	D-RVWPET/53266/2024 RVWPET/313/2024	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	SOUMYA MISHRA VS	// () //
119	D-TRPCRL/38257/2024 TRPCRL/117/2024	ANIRUDHA PATRA VS SOUMYA DAS	BISWARANJAN DALAI VS	//0 JUDGE FAMILY COURT,BHUBANESWAR Crp/0000083/2024
120	D-TRPCRL/38264/2024 TRPCRL/118/2024	SK.ZAKIR HUSSAIN VS AVIT RUPARNAB@SULTAN	PRIYA RANJAN SINGH VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0000278/2015
121	D-WA/52728/2024 WA/3387/2024	STATE OF ODISHA VS BIJOY KUMAR LENKA	CHANDRAKANTA PRADHAN, A.G.A. VS	// () //
122	D-WA/52727/2024 WA/3388/2024	STATE OF ODISHA VS KALU CHARAN RANA	SURYA NARAYAN PATANAIAK, A.G.A. VS	// () //
123	D-WA/52729/2024 WA/3389/2024	STATE OF ODISHA VS PUSPALATA SAHOO	CHANDRAKANTA PRADHAN, A.G.A. VS	// () //
124	D-WA/52733/2024 WA/3390/2024	STATE OF ODISHA VS CHITARANJAN SUBUDHI	SASWAT DAS, A.G.A. VS	// () //
125	D-WA/52734/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//

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	WA/3391/2024	VS	VS	0
		DEEPAK KUMAR PADHI		//
126	D-WA/52731/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/3392/2024	VS	VS	0
		CHITTA RANJAN DAS		//
127	D-WA/49130/2024	BASUDEV MALLA	SATYABHUSAN DAS	//
	WA/3393/2024	VS	VS	0
		STATE OF ODISHA		//
128	D-WA/53019/2024	STATE OF ODISHA	UMESH CHANDRA BEHURA, A.G.A.	//
	WA/3394/2024	VS	VS	0
		PRASANTA KUMAR MOHANTA		//
129	D-WA/52757/2024	TIMIR BISWAS	DR. BINODA KUMAR MISHRA	//
	WA/3395/2024	VS	VS	0
		UNION OF INDIA		//
130	D-WA/53018/2024	STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//
	WA/3396/2024	VS	VS	0
		RAJKISHORE PARIDA		//
131	D-WA/53022/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/3397/2024	VS	VS	0
		DHANANJAYA KAR		//
132	D-WA/52735/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/3398/2024	VS	VS	0
		PAPUN DASH		//
133	D-WA/53339/2024	NANDA KISHORE PATRA	PRAKASH KUMAR MISHRA	//
	WA/3399/2024	VS	VS	0
		RAGHUNATH SAHOO		//
134	D-WP(C)/52092/2024	NARASINGHA SAHU	BISWABIHARI MOHANTY	//
	WP(C)/32321/2024	VS	VS	0
		STATE OF ODISHA		//
135	D-WP(C)/52617/2024	BRUNDABAN MISHRA	RANJIT SAMAL	//
	WP(C)/32322/2024	VS	VS	0
		STATE OF ODISHA		//
136	D-WP(C)/49109/2024	NABIN KUMAR PATEL	DURGESH NARAYAN RATH	//
	WP(C)/32323/2024	VS	VS	0

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137	D-WP(C)/52646/2024 WP(C)/32324/2024	STATE OF ODISHA HEMANTA KAMILA VS	RAMESH CHANDRA OJHA VS	// // 0
138	D-WP(C)/52031/2024 WP(C)/32325/2024	STATE OF ODISHA RABINDRA NATH PRADHAN VS	JYOTIRMAY GUPTA VS	// // 0
139	D-WP(C)/52344/2024 WP(C)/32326/2024	STATE OF ODISHA KAILASH CHANDRA DAS VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
140	D-WP(C)/52560/2024 WP(C)/32327/2024	CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE SATYANARAYAN SAHOO VS	TRILOCHAN NANDA VS	// // 0
141	D-WP(C)/52677/2024 WP(C)/32328/2024	STATE OF ODISHA DR.ASIMANANDA KHANDUAL VS	NIHAL RATH VS	// // 0
142	D-WP(C)/52708/2024 WP(C)/32329/2024	STATE OF ODISHA BALARAM MEKAP VS	KUNAL KUMAR SWAIN VS	// // 0
143	D-WP(C)/47962/2024 WP(C)/32330/2024	STATE OF ODISHA ALKA GUPTA VS	DEBABRATA DAS VS	// // 0
144	D-WP(C)/52790/2024 WP(C)/32331/2024	STATE OF ODISHA GANGADHAR PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
145	D-WP(C)/48013/2024 WP(C)/32332/2024	STATE OF ODISHA AJIT KUMAR SAHOO VS	SADASIVA PATRA (1) VS	// // 0
146	D-WP(C)/49958/2024 WP(C)/32333/2024	BIJU PATNAIK UNIVERSITY OF TECHNOLOGY (BPUT), SUNDARGARH MUKTIKANTA SAHOO VS	RANJIT MOHANTY VS	// // 0
147	D-WP(C)/52312/2024 WP(C)/32334/2024	STATE OF ODISHA SUBHRAJIT BEHERA VS	SUMIT LAL VS	// // 0
		ADDL. COMNR GST (APPEALS), BBSR		//

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148	D-WP(C)/50768/2024 WP(C)/32335/2024	BHAGABANA MALLIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
149	D-WP(C)/52605/2024 WP(C)/32336/2024	BABULI CHARAN SETHY VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	PRONOY MOHANTY VS	// 0 //
150	D-WP(C)/52606/2024 WP(C)/32337/2024	M/S SRIRAM CONSTRUCTION, CUTTACK VS STATE OF ODISHA	RABINDRANATH PAL VS	// 0 //
151	D-WP(C)/52655/2024 WP(C)/32338/2024	SAGARIKA SETHI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
152	D-WP(C)/52676/2024 WP(C)/32339/2024	NARAYAN SWAIN VS R.T.O., KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //
153	D-WP(C)/52243/2024 WP(C)/32340/2024	KAILASH PRADHAN VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
154	D-WP(C)/52614/2024 WP(C)/32341/2024	CHANDAMANI LOHAR VS GOVT. OF ODISHA	NIRANJAN LENKA VS	// 0 //
155	D-WP(C)/52678/2024 WP(C)/32342/2024	NILAM SANJEEV SWAIN VS R.T.O., KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //
156	D-WP(C)/52601/2024 WP(C)/32343/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
157	D-WP(C)/52682/2024 WP(C)/32344/2024	ASHOK KUMAR SAHOO VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
158	D-WP(C)/52689/2024 WP(C)/32345/2024	SUBHASH ROUT VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
159	D-WP(C)/52851/2024	LABA BUDA	UPENDRA KUMAR SAMAL	//

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	WP(C)/32346/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/52690/2024 WP(C)/32347/2024	NALINIKANTA PANDA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
161	D-WP(C)/52616/2024 WP(C)/32348/2024	CHITTA RANJAN MAHAPATRA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
162	D-WP(C)/52628/2024 WP(C)/32349/2024	DUSHMANTA KUMAR DHAL VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
163	D-WP(C)/52860/2024 WP(C)/32350/2024	DWITI KRUSHNA PANIGRAHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
164	D-WP(C)/52850/2024 WP(C)/32351/2024	PANU SAHU VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// 0 //
165	D-WP(C)/52861/2024 WP(C)/32352/2024	YUBANYASH BEHERA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
166	D-WP(C)/49014/2024 WP(C)/32353/2024	RAHUL SHARMA VS UNION OF INDIA	CHANDRAKANTA NAYAK VS	// 0 //
167	D-WP(C)/52631/2024 WP(C)/32354/2024	RANJAN KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
168	D-WP(C)/52692/2024 WP(C)/32355/2024	GHANSHYAM SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
169	D-WP(C)/52049/2024 WP(C)/32356/2024	JAYASHREE PATTANAYAK VS UNION OF INDIA	ADYASIDHI MISHRA VS	// 0 //
170	D-WP(C)/52680/2024 WP(C)/32357/2024	TOFAN NAYAK VS	PRAVASH CHANDRA JENA VS	// 0

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171	D-WP(C)/52639/2024 WP(C)/32358/2024	UNION OF INDIA DR. MAHAPATRA KALIDAS JAYASINGH VS AUTHORIZED OFFICER, ICICI BANK LTD., KOLKATA	SHRADHANJALI SAHOO VS	// // 0 //
172	D-WP(C)/53230/2024 WP(C)/32359/2024	SAROJA KANTA CHOUDHURY VS FAKIR MOHAN UNIVERSITY, NUAPADHI, BALASORE	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
173	D-WP(C)/51018/2024 WP(C)/32360/2024	M/S. BALDEO SAHU SHIVA PRASAD SAHU, JHARKHAND VS DEPUTY COMMNR. OF INCOME TAX, CENTRAL CIRCLE- I, BBSR	RUDRA PRASAD KAR VS	// 0 //
174	D-WP(C)/52091/2024 WP(C)/32361/2024	CHHABIL KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
175	D-WP(C)/51721/2024 WP(C)/32362/2024	SHRUTIRANJAN BISWAL VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
176	D-WP(C)/52657/2024 WP(C)/32363/2024	SURENDRA MAJHI VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
177	D-WP(C)/52105/2024 WP(C)/32364/2024	DEBRAJ BEHERA VS UNION OF INDIA	CHITTA RANJAN PATTNAIK VS	// 0 //
178	D-WP(C)/52659/2024 WP(C)/32365/2024	NILAKANTHA SWAIN VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
179	D-WP(C)/52703/2024 WP(C)/32366/2024	MANOJ KUMAR BISOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
180	D-WP(C)/52595/2024 WP(C)/32367/2024	NARAYAN SENAPATI VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
181	D-WP(C)/52779/2024 WP(C)/32368/2024	DAYANIDHI BURUDI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //

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182	D-WP(C)/52806/2024 WP(C)/32369/2024	MANORANJAN NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
183	D-WP(C)/52662/2024 WP(C)/32370/2024	ULLASH CHANDRA JENA VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	// 0 //
184	D-WP(C)/52810/2024 WP(C)/32371/2024	KAILASH NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
185	D-WP(C)/52116/2024 WP(C)/32372/2024	DEBASIS SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	SACHIDANANDA SAHOO VS	// 0 //
186	D-WP(C)/52949/2024 WP(C)/32373/2024	KALYANI MAHILA TANTUBATA SAHAYOGA SANGATHANA (WOMEN SELF HELP GROUP), KILURUM VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
187	D-WP(C)/50925/2024 WP(C)/32374/2024	BIKASH CHANDRA ORAM VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
188	D-WP(C)/51820/2024 WP(C)/32375/2024	KRUSHNA MOHAPATRA VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	ASHOK KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/53170/2024 WP(C)/32376/2024	SEEMA SAMANTARAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
190	D-WP(C)/52715/2024 WP(C)/32377/2024	MANJUSHRI DHURUA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
191	D-WP(C)/51475/2024 WP(C)/32378/2024	HEMANTA KUMAR SAHU VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
192	D-WP(C)/52705/2024 WP(C)/32379/2024	SAKUNTALA SETH VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
193	D-WP(C)/52716/2024	SUDAM SING	MANOJ OJHA	//

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	WP(C)/32380/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/52701/2024 WP(C)/32381/2024	KAILASH RAXA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
195	D-WP(C)/52717/2024 WP(C)/32382/2024	DEEPAK KUMAR MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
196	D-WP(C)/52737/2024 WP(C)/32383/2024	NABA KISHORE MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
197	D-WP(C)/52653/2024 WP(C)/32384/2024	SATRUGHNA SAHU VS THE COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	JNYANANANDA PANDA VS	// 0 //
198	D-WP(C)/52607/2024 WP(C)/32385/2024	AKSHAYA KUMAR DAS VS ADDL. COMMISSIONER, ADDL. REVISION COURT-II, BBSR	SUVASHISH PATTANAİK VS	// 0 //
199	D-WP(C)/52702/2024 WP(C)/32386/2024	SUKURI SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
200	D-WP(C)/52719/2024 WP(C)/32387/2024	PRAFULLA KUMAR BISWAL VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
201	D-WP(C)/52231/2024 WP(C)/32388/2024	MADHABANANDA DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
202	D-WP(C)/52740/2024 WP(C)/32389/2024	NARENDRA PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
203	D-WP(C)/53140/2024 WP(C)/32390/2024	CHANDRALOK MARKET WELFARE TRUST VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
204	D-WP(C)/52612/2024 WP(C)/32391/2024	PRADIPTA RANJAN BISWAL VS	PRATIK DASH VS	// 0

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205	D-WP(C)/52743/2024 WP(C)/32392/2024	THE AUTHORISED OFFICER, CANARA BANK, CIRCLE OFFICE, BBSR CHHAYAKANTA SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //
206	D-WP(C)/53164/2024 WP(C)/32393/2024	BHANUPRIYA MOHANTY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
207	D-WP(C)/52747/2024 WP(C)/32394/2024	GAYATRI KHANDEI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
208	D-WP(C)/53108/2024 WP(C)/32395/2024	SAMAR KUMAR NAYAK VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KENDRAPARA	PRANAB RANJAN CHHATOI VS	// 0 //
209	D-WP(C)/52710/2024 WP(C)/32396/2024	KUNA SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
210	D-WP(C)/52917/2024 WP(C)/32397/2024	MAHANTA NAMANANDA DAS VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
211	D-WP(C)/53133/2024 WP(C)/32398/2024	CHANDRAMANI DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
212	D-WP(C)/53148/2024 WP(C)/32399/2024	SWARNALATA DHAL VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //
213	D-WP(C)/53149/2024 WP(C)/32400/2024	PRADEEPTA KISHORE NAYAK VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //
214	D-WP(C)/53105/2024 WP(C)/32401/2024	PURNACHANDRA PADHIAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
215	D-WP(C)/52741/2024 WP(C)/32402/2024	PRATAP KUMAR SATAPATHY VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //

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216	D-WP(C)/52918/2024 WP(C)/32403/2024	RAJENDRA PRASAD JENA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
217	D-WP(C)/52711/2024 WP(C)/32404/2024	RUPA MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
218	D-WP(C)/52383/2024 WP(C)/32405/2024	MITU RAY VS STATE OF ORISSA	SAROJ KUMAR PADHI VS	// 0 //
219	D-WP(C)/52761/2024 WP(C)/32406/2024	JAYASHREE DAS VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
220	D-WP(C)/52950/2024 WP(C)/32407/2024	SUBHAKANTA NATH VS TAHASILDAR, TIRTOL	DWARIKA PRASAD MOHANTY VS	// 0 //
221	D-WP(C)/52406/2024 WP(C)/32408/2024	JAMINI PRASAD SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
222	D-WP(C)/53040/2024 WP(C)/32409/2024	DIPTIMAYI MAHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
223	D-WP(C)/52758/2024 WP(C)/32410/2024	NIRMALO KUMARI BEHERA @ NIRMALA KUMARI BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
224	D-WP(C)/53068/2024 WP(C)/32411/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
225	D-WP(C)/53277/2024 WP(C)/32412/2024	KAJAL PAIKARAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	D-WP(C)/53080/2024 WP(C)/32413/2024	MAKARDHWAJA BARGE VS STATE OF ODISHA	MANAS PATI VS	// 0 //
227	D-WP(C)/53160/2024	SECRETARTY, PARADIP-JAGATSINGHPUR REGIONAL IMPROVEMENT TRUST (PJRITK)	ABIR KUMAR SINGH VS	//

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	WP(C)/32414/2024	VS SRICHARAN BISWAL	VS	0 //
228	D-WP(C)/53041/2024 WP(C)/32415/2024	MOHINI BISWAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
229	D-WP(C)/52832/2024 WP(C)/32416/2024	RABINDRANATH DAS VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //
230	D-WP(C)/53129/2024 WP(C)/32417/2024	PRASANT KUMAR MOHANTY VS STATE OF ODISHA	ABINASH BARIK VS	// 0 //
231	D-WP(C)/50483/2024 WP(C)/32418/2024	JAGADISH BARAL VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
232	D-WP(C)/52736/2024 WP(C)/32419/2024	SUNANDA MISHRA VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
233	D-WP(C)/53045/2024 WP(C)/32420/2024	SAROJINI PATIKA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
234	D-WP(C)/52833/2024 WP(C)/32421/2024	UMESH CHANDRA BHATRA VS STATE OF ODISHA	BISWANATH BEHERA VS	// 0 //
235	D-WP(C)/53231/2024 WP(C)/32422/2024	MANJULATA BAG VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
236	D-WP(C)/52738/2024 WP(C)/32423/2024	PARAMANANDA SAHOO VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
237	D-WP(C)/52783/2024 WP(C)/32424/2024	SK.ALLIMUDDIN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
238	D-WP(C)/52906/2024 WP(C)/32425/2024	JAGANNATH TRIPATHY VS	JYOTIRMAYA SAHOO VS	// 0

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239	D-WP(C)/52767/2024 WP(C)/32426/2024	CHIEF MANAGER CUM A.O. BANK OF MAHARASHTRA, ZONAL OFFICE, BBSR ASWINI KUMAR NAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // ()
240	D-WP(C)/52651/2024 WP(C)/32427/2024	RATIKANTA BEHERA VS THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	SUBHRANSU BHUSAN MOHANTY VS	// ()
241	D-WP(C)/52654/2024 WP(C)/32428/2024	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// ()
242	D-WP(C)/52884/2024 WP(C)/32429/2024	M/S INDRAVATI MOTORS VS COLLECTOR AND DIST.MAGISTRATE BARAGARH	AGNIHOTRA SAHU VS	// ()
243	D-WP(C)/52784/2024 WP(C)/32430/2024	BHUBANESWAR MOHAPATRA VS UNION BANK OF INDIA	SUBHADUTTA ROUSTRAY VS	// ()
244	D-WP(C)/52838/2024 WP(C)/32431/2024	ELENA DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// ()
245	D-WP(C)/53308/2024 WP(C)/32432/2024	SIBA SANKAR KAR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// ()
246	D-WP(C)/52855/2024 WP(C)/32433/2024	MAKARDHWAJA BARGE VS SECY, GOVT, EXCISE DEPTT.,ODISHA	MANAS PATI VS	// ()
247	D-WP(C)/53268/2024 WP(C)/32434/2024	DHRUBA KUMAR JAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// ()
248	D-WP(C)/52770/2024 WP(C)/32435/2024	SANATAN MOHAPATRA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// ()
249	D-WP(C)/51343/2024 WP(C)/32436/2024	MAHESWAR BEHERA VS STATE OF ODISHA	SATRUGHAN DASH(A) VS	// ()

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250	D-WP(C)/52973/2024 WP(C)/32437/2024	TANU NAG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
251	D-WP(C)/52771/2024 WP(C)/32438/2024	SANJAY KUMAR BARAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
252	D-WP(C)/53172/2024 WP(C)/32439/2024	JHUNU RANI PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
253	D-WP(C)/52835/2024 WP(C)/32440/2024	DR. SOUMYAKANT MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
254	D-WP(C)/52979/2024 WP(C)/32441/2024	UMESH CHANDRA NAG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
255	D-WP(C)/52983/2024 WP(C)/32442/2024	SUKANTA KUMAR BAKSHI VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
256	D-WP(C)/52845/2024 WP(C)/32443/2024	RABINDRANATH SAMANTARAY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
257	D-WP(C)/52772/2024 WP(C)/32444/2024	PRAVAKAR BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
258	D-WP(C)/53279/2024 WP(C)/32445/2024	SANKAR PRUSETH VS REGISTRAR COOPERATIVE SOCIETIES ODISHA	NILAMADHAB SARKAR VS	// 0 //
259	D-WP(C)/52815/2024 WP(C)/32446/2024	KABIRA @ KUBERA NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
260	D-WP(C)/50123/2024 WP(C)/32447/2024	SANJAY ROUT VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
261	D-WP(C)/52880/2024	APARAJITA SENAPATI	SUBAS CHANDRA DAS	//

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	WP(C)/32448/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/52775/2024 WP(C)/32449/2024	KIRTAN NAIK VS THE MAHANADI COAL FIELDS LIMITED, ANGUL	RAJESH RANJAN SAHOO VS	// 0 //
263	D-WP(C)/53259/2024 WP(C)/32450/2024	PRATAP BISWAL VS COLLECTOR AND D.M. PURI	ARUPANANDA GOSWAMY VS	// 0 //
264	D-WP(C)/52824/2024 WP(C)/32451/2024	BHARATA MOHARANA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
265	D-WP(C)/52776/2024 WP(C)/32452/2024	DELEEP KUMAR UTLA VS STATE OF ODISHA	NIRMAL RANJAN ROURAY VS	// 0 //
266	D-WP(C)/52011/2024 WP(C)/32453/2024	M/S. S.K.PLYWOOD, CUTTACK VS STATE OF ODISHA	SATYAJIT PATTANAİK VS	// 0 //
267	D-WP(C)/53261/2024 WP(C)/32454/2024	SARAT BISWAL VS COLLECTOR AND DISTRICT MAGISTRATE, PURI	ARUPANANDA GOSWAMY VS	// 0 //
268	D-WP(C)/52787/2024 WP(C)/32455/2024	KAPILESWAR DEO VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	ABHILASH MISHRA VS	// 0 //
269	D-WP(C)/52869/2024 WP(C)/32456/2024	ANIL KUMAR PUHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
270	D-WP(C)/52799/2024 WP(C)/32457/2024	TRINATH BIRTIA VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //
271	D-WP(C)/53232/2024 WP(C)/32458/2024	RAJENDRA KUMAR CHAUBE VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
272	D-WP(C)/52333/2024 WP(C)/32459/2024	BIJAY KUMAR SWAIN VS	KOUSIK ANANDA GURU VS	// 0

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273	D-WP(C)/53200/2024 WP(C)/32460/2024	STATE OF ODISHA CHUMKI GOUDA VS COLLECTOR, KALAHANDI	RANJIT SAMAL VS	// // 0 //
274	D-WP(C)/52881/2024 WP(C)/32461/2024	DHANESWAR JENA VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
275	D-WP(C)/53311/2024 WP(C)/32462/2024	JAGAJYOTI MAHANTA VS THE COMMISSIONER OF CT AND GST ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
276	D-WP(C)/52870/2024 WP(C)/32463/2024	GOURI KUMARI SAHU @ SAMAL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
277	D-WP(C)/52392/2024 WP(C)/32464/2024	AKSHAYA KUMAR KAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
278	D-WP(C)/52883/2024 WP(C)/32465/2024	UMA CHINDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
279	D-WP(C)/52972/2024 WP(C)/32466/2024	PRAMOD KUMAR BHOI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
280	D-WP(C)/53258/2024 WP(C)/32467/2024	MOHAN KUMAR DASH VS COLLECTOR CUM DIST.MAGISTRATE PURI	ARUPANANDA GOSWAMY VS	// 0 //
281	D-WP(C)/53046/2024 WP(C)/32468/2024	HARI MAHANANDIA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
282	D-WP(C)/52897/2024 WP(C)/32469/2024	MANOJ KUMAR PATI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
283	D-WP(C)/53078/2024 WP(C)/32470/2024	ASHA RANI HANS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //

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284	D-WP(C)/53270/2024 WP(C)/32471/2024	MANORAMA NANDINI NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //
285	D-WP(C)/51362/2024 WP(C)/32472/2024	BIKRAM PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
286	D-WP(C)/52909/2024 WP(C)/32473/2024	SK JASIR VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// () //
287	D-WP(C)/53271/2024 WP(C)/32474/2024	SATRUGHAN BHUE VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //
288	D-WP(C)/53341/2024 WP(C)/32475/2024	ASMA KHATUN VS STATE OF ODISHA	TUNA SAHU VS	// () //
289	D-WP(C)/53274/2024 WP(C)/32476/2024	MADHU MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //
290	D-WP(C)/53276/2024 WP(C)/32477/2024	MANORAMA NANDINI NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //
291	D-WP(C)/53280/2024 WP(C)/32478/2024	MADAN GOPAL MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //
292	D-WPCRL/37531/2024 WPCRL/156/2024	GOLAPI TAMUDIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIRING /66 /2024 () //
293	D-ABLAPL/38411/2024 ABLAPL/14740/2024	SAMIT KUMAR PANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /446 /2024 () //
294	D-ABLAPL/38413/2024 ABLAPL/14741/2024	DHANMAT BAG VS STATE OF ODISHA	GOKULANANDA SAHU VS	BELPARA /344 /2024 () //
295	D-ABLAPL/38426/2024	CHANDAN KANDI	DEEPAK KU SAHOO	DERABIS /158 /2024

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	ABLAPL/14742/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/38123/2024 ABLAPL/14743/2024	RULU @ SHREEDHARA PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /544 /2024 () //
297	D-ABLAPL/37438/2024 ABLAPL/14744/2024	NARENDRA MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /32 /2023 () //
298	D-ABLAPL/38144/2024 ABLAPL/14745/2024	BIKASH @ SUBRAT CHHATOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /544 /2024 () //
299	D-ABLAPL/38350/2024 ABLAPL/14746/2024	APULU @ HIMANSHU BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /619 /2024 () //
300	D-ABLAPL/38359/2024 ABLAPL/14747/2024	SANATAN SAHU @ SANATANA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /104 /2022 () //
301	D-ABLAPL/38395/2024 ABLAPL/14748/2024	PRAMOD KUMAR MAHAPATRA@JATA NANA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C., BETANATI(Mayurbhanj) 2(A)CC/0000485/2024
302	D-ABLAPL/38404/2024 ABLAPL/14749/2024	KALYANI MALLI VS STATE OF ODISHA(VIG.)	BAIDHAR SAHOO VS	CUTTACK VIGILANCE /15 /2024 () //
303	D-ABLAPL/38265/2024 ABLAPL/14750/2024	KARTIK GOLARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /101 /2024 () //
304	D-ABLAPL/38304/2024 ABLAPL/14751/2024	MANAS RANJAN BHARATI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /231 /2024 () //
305	D-ABLAPL/38349/2024 ABLAPL/14752/2024	BHAGIRATHI ROHIDAS VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	DHAMA /246 /2024 () //
306	D-ABLAPL/38356/2024 ABLAPL/14753/2024	PRAKASH CHANDRA SWAIN VS	BIDESH RANJAN BEHERA VS	MALKANGIRI /401 /2020 ()

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307	D-ABLAPL/37543/2024 ABLAPL/14754/2024	STATE OF ODISHA KUNA MALLIK VS	SHRADHASHREE RAUTRAY VS	// KUAKHIA /463 /2024 ()
308	D-ABLAPL/37620/2024 ABLAPL/14755/2024	STATE OF ODISHA RAJEN MOHANTY VS	DOLAGOBINDA MOHAPATRA VS	// JAGATSINGPUR /1237 /2024 ()
309	D-ABLAPL/38422/2024 ABLAPL/14756/2024	STATE OF ODISHA MIR EKRAMULLAH VS	DEEPAK KU SAHOO VS	// KENDRAPARA /223 /2024 ()
310	D-ABLAPL/38436/2024 ABLAPL/14757/2024	STATE OF ODISHA ALIA BEGUM VS	PRASANTA KUMAR PANDA VS	// TIRING /51 /2019 ()
311	D-ABLAPL/37930/2024 ABLAPL/14758/2024	STATE OF ODISHA SUMITRA KHUNTIA VS	BISWA CHANDAN MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFEN ()
312	D-ABLAPL/38460/2024 ABLAPL/14759/2024	STATE OF ODISHA NALINIKANTA PANDA VS	SARAT KUMAR ACHARYA VS	// BALIANTA P.S. /531 /2024 ()
313	D-ABLAPL/38470/2024 ABLAPL/14760/2024	STATE OF ODISHA SHER KHAN PATEL VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /362 /2024 ()
314	D-ABLAPL/38453/2024 ABLAPL/14761/2024	STATE OF ODISHA AJU @ AJAY MOHANTY VS	BIJAY KUMAR BEHERA VS	// CHANDAKA P.S. /404 /2024 ()
315	D-ABLAPL/38480/2024 ABLAPL/14762/2024	STATE OF ODISHA JAHEDA BIBI VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /332 /2024 ()
316	D-ABLAPL/38454/2024 ABLAPL/14763/2024	STATE OF ODISHA BIDI @ CHINTU NAYAK VS	SONALI ROUT VS	// AIRPORT /337 /2024 ()
317	D-ABLAPL/38386/2024 ABLAPL/14764/2024	STATE OF ODISHA SAJAY KUMAR HATI@CHAUN HATI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// DELANGA /419 /2024 () //

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318	D-ABLAPL/38482/2024 ABLAPL/14765/2024	DISIRI SABAR @ DISRI SABAR VS STATE OF ODISHA	AMIT BISWAL VS	PADMAPUR /105 /2024 () //
319	D-ABLAPL/38483/2024 ABLAPL/14766/2024	TATA BEHERA@TATYA BEHERA VS STATE OF ODISHA	ANNADA SANKAR JENA VS	KRUSHNA PRASAD /200 /2024 () //
320	D-ABLAPL/38455/2024 ABLAPL/14767/2024	PITAMBER PANDA VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	BALIANTA P.S. /531 /2024 () //
321	D-ABLAPL/38485/2024 ABLAPL/14768/2024	JAGADISH SABAR @ JAGDISH SABAR VS STATE OF ODISHA	AMIT BISWAL VS	PADMAPUR /105 /2024 () //
322	D-ABLAPL/38174/2024 ABLAPL/14769/2024	BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	TIGIRIA /294 /2024 () //
323	D-ABLAPL/38459/2024 ABLAPL/14770/2024	PRABIN KUMAR SETHI VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	KARANJIA /396 /2024 () //
324	D-ABLAPL/38059/2024 ABLAPL/14771/2024	KANHU CHARAN PARIDA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	NAYAGARH SADAR /109 /2019 () //
325	D-ABLAPL/38178/2024 ABLAPL/14772/2024	TRINATH SANTARA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /237 /2019 () //
326	D-ABLAPL/38444/2024 ABLAPL/14773/2024	NIBEDITA MOHARANA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /635 /2024 () //
327	D-ABLAPL/38206/2024 ABLAPL/14774/2024	RAJA @ RAJESH KUMAR KAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHARATPUR PS /784 /2024 () //
328	D-ABLAPL/38448/2024 ABLAPL/14775/2024	SABIR KUMAR BARIK VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /467 /2024 () //
329	D-ABLAPL/38263/2024	SANTOSH KUMAR JENA	SANGRAM KESHARI ROUT	DHARMASALA /858 /2024

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	ABLAPL/14776/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/38511/2024 ABLAPL/14777/2024	ABHINASH SAHOO @ SAHU VS STATE OF ODISHA	PRATEK PARIJA VS	DHARMASALA /870 /2024 () //
331	D-ABLAPL/38425/2024 ABLAPL/14778/2024	DEBA PRASAD DHAL VS STATE OF ODISHA	RAJKISHORE SWAIN VS	TANGI /219 /2024 () //
332	D-ABLAPL/38509/2024 ABLAPL/14779/2024	PUSPALATA SAHOO VS STATE OF ODISHA	PRATEK PARIJA VS	DHARMASALA /870 /2024 () //
333	D-ABLAPL/38427/2024 ABLAPL/14780/2024	MIR AFZAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /223 /2024 () //
334	D-ABLAPL/38510/2024 ABLAPL/14781/2024	SANTOSH SAHOO VS STATE OF ODISHA	PRATEIK PARIJA VS	DHARMASALA /870 /2024 () //
335	D-ABLAPL/38434/2024 ABLAPL/14782/2024	SAHEB PADHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SAINTALA /516 /2024 () //
336	D-ABLAPL/38441/2024 ABLAPL/14783/2024	DHAN BAHADUR GRUNG @ DHANBAD VS STATE OF ODISHA	NIROD KUMAR SAHOO VS	DHENKANAL TOWN /858 /2024 () //
337	D-ABLAPL/38487/2024 ABLAPL/14784/2024	GUDARIA SABAR VS STATE OF ODISHA	AMIT BISWAL VS	PADMAPUR /105 /2024 () //
338	D-ABLAPL/38507/2024 ABLAPL/14785/2024	ABHILASH SAHOO VS STATE OF ODISHA	PRATEIK PARIJA VS	DHARMASALA /870 /2024 () //
339	D-ABLAPL/38506/2024 ABLAPL/14786/2024	JHUNILATA SAHOO VS STATE OF ODISHA	PRATEK PARIJA VS	DHARMASALA /870 /2024 () //
340	D-ABLAPL/38443/2024 ABLAPL/14787/2024	SMRUTIREKHA NAYAK VS	AMLAN MOHANTY VS	JAJPUR SADAR /312 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/38508/2024 ABLAPL/14788/2024	STATE OF ODISHA KARTTIK MAHARANA VS	PRATEK PARIJA VS	// DHARMASALA /870 /2024 ()
342	D-ABLAPL/38433/2024 ABLAPL/14789/2024	STATE OF ODISHA SUNIL KUMAR PRADHAN VS	JNYANANANDA PANDA VS	// NARASINGHPUR /219 /2024 ()
343	D-ABLAPL/37195/2024 ABLAPL/14790/2024	STATE OF ODISHA ABHAYA SAHU @ ABHAYA KUMAR SAHU VS	PRASANTA KUMAR PANDA VS	// K.NUAGAON /369 /2024 ()
344	D-ABLAPL/38518/2024 ABLAPL/14791/2024	STATE OF ODISHA SAROJ PRADHAN @ DINAMANI SAHU VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /344 /2024 ()
345	D-ABLAPL/38437/2024 ABLAPL/14792/2024	STATE OF ODISHA SUJAN NAIK @ NAYAK VS	BIRAJA PRASAD NANDA VS	// SEA BEACH /286 /2024 ()
346	D-ABLAPL/38450/2024 ABLAPL/14793/2024	STATE OF ODISHA PARBATI PRADHAN VS	SATYABRATA DASH VS	// ITAMATI /286 /2024 ()
347	D-ABLAPL/38034/2024 ABLAPL/14794/2024	STATE OF ODISHA BASANTA JENA VS	PRASANT KUMAR BARIK VS	// BONTH /183 /2024 ()
348	D-ABLAPL/38535/2024 ABLAPL/14795/2024	STATE OF ODISHA UTTAM KHATUA @ DIPU VS	ANITA SAHOO VS	// Bamapada (Industrial Area) /208 /2024 ()
349	D-ABLAPL/38399/2024 ABLAPL/14796/2024	STATE OF ODISHA SOURAV CHANDRA SAI VS	KHUSBU PANIGRAHI VS	// // ()
350	D-ABLAPL/38501/2024 ABLAPL/14797/2024	STATE OF ODISHA KAILASH PATRA @ CHANDA VS	ANSHUMAN PANDA VS	// SAHADEV KHUNTA /398 /2024 ()
351	D-ABLAPL/38451/2024 ABLAPL/14798/2024	STATE OF ODISHA S.K.SAKIL VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	// JAGATPUR /616 /2024 () //

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352	D-ABLAPL/38418/2024 ABLAPL/14799/2024	BIKRAMADITYA PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /444 /2024 () //
353	D-ABLAPL/38499/2024 ABLAPL/14800/2024	SK. AFTAR@GUDU VS STATE OF ODISHA	ANNADA SANKAR JENA VS	PURI SADAR /329 /2024 () //
354	D-ABLAPL/38429/2024 ABLAPL/14801/2024	RASMIRANJAN BHOLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /355 /2024 () //
355	D-ABLAPL/38494/2024 ABLAPL/14802/2024	SHIVAM SONI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /994 /2024 () //
356	D-ABLAPL/38464/2024 ABLAPL/14803/2024	JITU SUNA VS STATE OF ODISHA	ABHILASH MISHRA VS	TARBHA /359 /2024 () //
357	D-ABLAPL/38492/2024 ABLAPL/14804/2024	SAGAR SWAIN VS STATE OF ODISHA	SATYASHREE MOHANTY VS	MANCHESWAR P.S. /672 /2024 () //
358	D-ABLAPL/38481/2024 ABLAPL/14805/2024	AJIT RANJAN PARIDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CUTTACK VIGILANCE /15 /2024 () //
359	D-ABLAPL/38600/2024 ABLAPL/14806/2024	PRADEEPTA KUMAR PANDA VS STATE OF ODISHA(VIG.)	JANMEJAYA KATIKIA VS	/ /0 () //
360	D-ABLAPL/37224/2024 ABLAPL/14807/2024	BHIMASENA SAHU @ BHIMASAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// J.M.F.C.,DIGAPAHANDI(Ganjam) 2(A)CC/0000036/2024
361	D-ABLAPL/38488/2024 ABLAPL/14808/2024	ASHISH KUMAR RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /822 /2024 () //
362	D-ABLAPL/38155/2024 ABLAPL/14809/2024	PRAMOD SWAIN @ BABUDU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /599 /2024 () //
363	D-ABLAPL/38242/2024	SUDHAKAR PRADHAN	BISWAJIT RANJAN TRIPATHY	HINDOL /303 /2024

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	ABLAPL/14810/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/38551/2024 ABLAPL/14811/2024	PRAVASHA NAYAK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHADRAK RURAL /627 /2024 () //
365	D-ABLAPL/38261/2024 ABLAPL/14812/2024	SK. JAHID @ SK. JAHIR VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /397 /2024 () //